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police and the Central Intelligence and investigation agency. I think they are working in close contact with each other.

Fertilizer Plant at Trombay

Will the Minister of Commerce and Industry be pleased to state the upto-date progress so far made in setting up the fertilizer plant at Trombay?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A statement is laid on the Table of the Sabha. [See Appendix VI annexure No. 45].

Shri Pangarkar: In reply to a starred question, it was stated the US Government had offered \$28.00 million to meet the rupee expenditure of the factory. May I know whether any amount has been given so far from that?

Shri Satish Chandra: Yes, a loan of \$30:00 million dollars has been promised....

Shri Pangarkar: Under PL 480....

Mr. Speaker: What is the meaning of talking to each other like that? The hon. Member will speak louder.

Shri Pangarkar: In reply to a reply to a previous question, it was stated that \$28.00 million were offered by the US Government. May I know whether any amount has been given so far by the US Government?

Mr. Speaker: Has any amount been received?

Shri Satish Chandra: I am saying that the US Development Loan Fund has promised us a loan of \$30.00 million. It will be drawn as and when payments are made to the foreign contractors for the supply of plant and machinery. The Indian expenditure will be met from the counterpart funds accumulated in India under PL 480. That money will be drawn as and when the necessity arises.

श्री मं ला० दिवेदी: मैं जानना चाहता हं कि यह जो ३ करोड़ रूपया का ऋण ग्रमरीका से मिला है, उस के भ्रलावा भारत सरकार क्या खर्च करेगी. श्रीर जो ५२४ एकड जमीन हासिल की गई है उसके ऊपर सरकार को क्या व्यय पड़ा है ?

श्री सतीश चन्द्र : सभी खर्च सरकार करेगी। यह ऋण मिलेगा जो भ्रदा करना होगा मय सूद के।

श्री म० ला० दिवेदी : मैंने यह पुछा कि कल कितनी लागत इस में लगेगी, प्रलाव। ममरीका के रुपये के जो कि मिला है। भीर साइट खरीदने पर किसना रूपया खर्च किया गया ?

भी सतीश चन्द्र: ग्रन्दाज है कि इस प्रोजेक्ट में कुल २५ करोड़ ६० लगेगा, जिसमें फोरन एक्स्चेन्ज का खर्च करीब ११ करोड़ रु होगा। ध्रमरीका से ऋषा के रूप में जो सहायता मिली है वह कूल इस प्रोजेक्ट के लिये खर्च होगी धौर वह काफी होगी। लेकिन वह सब रुपया गवर्नमेंट म्राफ इंडिया का होगा भीर ऋण के रूप में मिलेग।।

श्री म० ला० दिवेदी: साइट पर निसा खर्च होगा ?

श्री सतीश चन्द्र : माइट का सर्च धभी नहीं मालूम हुधा क्योंकि धभी पूरा ऐक्विजिशन नहीं हुआ है। ६२५ एक इ. में स ५०० एकड़ जमीन मिली है, कुछ्बम बई गवर्न-मेंट की है जिसके लिये उन्होंने कहा है कि हम इस्तेमाल कर सकते हैं, लेकिन दाम धभी तय नहीं हए हैं। काम जारी हो गया है।

Shri T. B. Vittal Rao: May I know what is the amount that will be paid to the Burmah-Shell refineries for taking their refinery gas?

Shri Satish Chandra: Payment to the Burmah-Shell for refinery gas will be made on the basis of the calorific value and will be equivalent to the calorific value or the heat content of the fuel oil. The c.i.f. price of the fuel oil imported from Abadan will from the basis for calculations.

Shri Narayanankutty Menon: May I know whether any agreement has been reached with the Burmah-Shell Refinery and the Standard Vacuum Refinery regarding the utilisation of the surplus gas from the refineries, and if so, what is the payment that has been agreed to by the Government of India for this gas, not furnace oil?

Mr. Speaker: That was what was asked by Shri T. B. Vittal Rao.

Shri Satish Chandra: Refinery gas will be obtained from the Burmah-Shell Refinery only, and an agreement has been signed. The rate has been fixed. If the hon. Member wants to know the rate, it is about Rs. 7 per 106 kilo calories. I do not exactly know what it means. But the rate has been fixed. The principle for the fixation of the rate is that it will be equivalent to the price of the fuel oil calculated in terms of its heat content.

Shri T. B. Vittal Rao: May I know whether an agreement has been arrived at with the Burmah Shell Refineries for the supply of naphtha—that is one lakh tons for 1962?

Shri Satish Chandra: The factory will go into production only in 1964—end of 1963 or early 1964—when gas would be required. Of course, apart from this gas, some naphtha would be required, and naphtha is proposed to be purchased from the Standard Vaccum Oil Co. for which negotiations are taking place and a separate agreement is due to be signed shortly.

Industrial Sodium Sulphate Plant

*1835. Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 680 on the 5th December, 1960 and state the nature of progress made so far in finalising the proposal to set up an industrial sodium sulphate producing plant?

The Minister of Industry (Shri Manubhai Shah): Latest revised quotations received from the German firm on 11th April, 1961 for the installation of the plant are under consideration.

Shri Ram Krishan Gupta: What are the details of these revised quotations which are under consideration?

Shri Manubhai Shah: About Rs. 1 crore of investment and Rs. 20 lakhs of foreign exchange.

Labour Management Cooperation Scheme

*1836. Shri Shree Narayan Das: Shri Radha Raman:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 153 on the 4th August, 1960 and state:

- (a) what are the units suggested by Central Organisations of employers and workers where labour management cooperation scheme is to be introduced; and
- (b) whether any decision in this regard has been made?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) A statement is placed on the Table of the House. [See Appendix VI, annexure No. 46].

(b) The matter is being pursued with the respective units except the units at serial nos. 8 and 9 of the statement.

Shri Shree Narayan Das: From the statement it appears that several organisation of employees have not yet suggested the names of the units. May I know whether any time limit has been fixed for them to suggest the names of the units?